memorandum received from State Governments including Rajasthan etc. for consideration of Committee?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOP-MENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESH-WAR THAKUR): The Technical Committee on Desert Development Programme and Drought Prone Areas Programme constituted under the chairmanship of Prof. C. H. Hanumantha Rao has submitted its report to the Government on 23rd April, 1994. The Committee in its report has indicated that it had invited suggestions from all the programme states on its terms of references and the same were received from all the states including Rajasthan except from Bihar.

Employment for the Rural people under JRY/IAY in Gujarat

6007. SHRI ANANTRAY DEVSH-ANKER DAVE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received the Jawahar Rojgar Yojana (JRY)/Indira Awas Yojana (IAY) re cently to make it more effective to generate employment for the Rural people;

(b) if so, the details thereof; and

(c) the total funds earmarked for 1991-92, 1992-93, 1993-94 and 1994-95 for Gujarat, District-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEV. ELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) Yes. Sir.

(b) A Statement I is enclosed. (See below).

(c) A Statement II is enclosed

Statement

The wollowing major changes have been made with regard to the utilisation of funds and effective functioning of Jawahar Rozgar Yojana (JRY), with effect from 1993-94:---

(i) Seventy five per cent of the funds allocated under JRY in a year, subject to a minimum of R5. 2546 crores, which was the revised Budget allocation for JRY for the year 1992-93, will be utilithe implementation of JRY throughout the country broadby on the guidelines now prescribed.

(i) The finds under JRY will be continued to be allocated to the States UTs on the basis of proportion of rural poor in the State UT to the total rural poor in the country from the latest available poverty estimates based on the results of latest National Sample Survey Organisation's survey in this regard. From the State to the district, the allocation of funds would, however, be made on the index of backwardness formulated on the basis of equal weightage to the proportion of SCIST population in a district to the total SC/ ST ropulation in the State and inverse of per capita production of agricultural workers.

(iii) The sub-schemes of JRY Scheme viz. Million Wells Awas Yojana Indira (MWS) (IAY) would continue. However, earmarking of funds for MWS will from existing 20% be increased to 30% and its coverage extends 12 non-SCIST poor small and marginal farmers subject to the conbenefits in financial dition that. terms to the non. SC/STs do not exceed 10 per cont of the total allocation under JRY. Similarly, earmarking of funds at the national level for construction of houses under JRY will be increased from 6

per eent to 10% and its coverage will be extended to non-SC/ST poor people subject to the condition that financial assistance provided to non-SC/ST poor people (excluding freed bonded labourers) does not exceed 4 per cent of the total allocation.

(iv) Twenty per cent of the funds under JRY subject to a minimun of Rs. 700 crores will be us-. 1 to implement an intensified JRY in 120 backward districts in different States of the country where there is concentration of unemp'oyment and under-employment. For this purpose, funds will be placed at the disposal of the con-District corned Rural Development Agency (DRDAs)/Zila Parishads (ZPs) who may identify the pockets of unemployment and under-employment within the disto Questions

(v) 5% of the JRY funds subject to a maximum of Rs. 75 crores will be earmarked for taking up special and innovative projects such as those aimed at prevention of migration of labour, enhancing women's employment, special programmes through voluntary orgavisations aimed at drought proofings as well as watershed development/wastelands_development resulting in sustained employment.

(vi) Expenditure on wage and non-wage component have been kept at the existing 60:40 ratio but the wages paid to the skilled hebourers are allowed to be included under the wage component subject to the limit of 10% of the total wage.

Statement II

Central Allocation under JRY 10 Gujarat

							(RS, III Lakiis)					
1. No. D'strict							1991 -92	Year 1992-93 1993-94 1994-95**				
2							3	4	5	6		
Jamnagar		•		•		•	96.25	113.99	109.28	81.64		
Rajkot .			•	•			134.45	146 15	120.47	107.82		
Surendranaga	r	•					121.90	144.22	231.46	201.88		
Bhavnagar			•			•	122.94	144.05	182.83	151.18		
Amreli.				•			103.14	119.62	9 8.75	84 . 8 .		
Junagarh							203.54	249.40	195.42	119. 0		
Kutch .		•					444.10	484.79	205.20	150.92		
Banaskantha		•					783.36	935.61	326.48	245.3		
Sabarkantha			•		•	•	266.69	310.75	369.57	334.4		
Mehsana							213.01	244.71	220.82	200.1		
Gandhinagar				•			30.08	26.17	145.61	137.6		
Ahmedabad							195.60	224.02	255 29	237.74		
	2 Jamnagar Rajkot . Surendranaga Bhavnagar Amreli . Junagarh Kutch . Banaskantha Sabarkantha Mehsana Gandhinagar	2 Jamnagar . Rajkot Surendrønøgar Bhavnagar . Amreli Junagarh . Kutch Banaskantha . Sabarkantha .	2 Jamnagar Rajkot Surendranagar . Dhavnagar Amreli Junagarh Banaskantha Sabarkantha Mehsana Gandhinagar .	2 Jamnagar Rajkot Surendrənəgar Dhavnagar Amreli Junagarh Kutch Banaskantha Sabarkantha Mehsana Gandhinagar	2 Jamnagar Rajkot Surendronogar Dhavnagar Amreli Junagarh Kutch Banaskantha Sabarkantha Mehsana Gandhinagar	2 Jamnagar Rajkot Surendronogar Dhavnagar Amreli Junagarh Kutch Banaskantha Sabarkantha Mehsana	2 Jamnagar	2 3 Jamnagar 96.25 Rajkot 134.45 Surendronogar 134.45 Surendronogar 121.90 Bhavnagar 122.94 Amreli 103.14 Junagarh 203.54 Kutch 783.36 Sabarkantha 266.69 Mehsana 213.01 Gandhinagar 30.08	2 3 4 Jamnagar . . 96.25 113.99 Rajkot . . . 134.45 146 15 Surendrønøgar . . . 134.45 146 15 Surendrønøgar . . . 121.90 144.22 Bhavnagar 122.94 144.05 Amreli 103.14 119.62 Junagarh Banaskantha .	2 3 4 5 Jamnagar . . 96.25 113.99 109.28 Rajkot . . . 96.25 113.99 109.28 Rajkot .		

(Rs, in Lakhs)

299	Written Answers				[RAJYA SABHA]				to Questions		300	
1	2							3	-4		6	
13	Kheda .			•	• • •	•	•	211.03	257.83	191.02	160.33	
14	Panchmahal	•		•		•		1171.63	1303.38	1372.02	863.31	
15	Badodra				•			53⊋.74	570,19	550.35	486.77	
16	Bharuch							421.43	461 93	486.68	426.74	
17	Surat .	•						6 2 6.73	637.79	642.99	548.49	
1 8	Valsad							703.06	837.41	905.58	634.40	
19	I)angs	•			•	•		83,90	477.51	626.21	398.36	
	TOTAL:	a						6472.55	7689.54	7230.03	5570 80	

NOTE: ** In Addition Rs. 2387.49 Lakhs have been earmarked for Million Wells Scheme (MWS) the districtwise allocation of which is to be done by the State Government thus the total central allocation to the State during 1994-95 is Rs. 7958.55 lakhs.

ग्रामीण 'विकास योजनाम्रों के लिये धनराशि का आबंटन

6008. श्री अनग्तराम जायसवाल : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्त ग्रामीण योजनाओं/ कार्यक्रमों के लिये गत तीन वर्षों के दौरान ग्राबंटित की गई धनराशि का राज्यवार ब्यौरा क्या है;

(ख) उक्त ग्रवधि के दौरान विभिन्न राज्य सरकारों द्वारा इन कार्यक्रमों के लिये कितनी सहायता मांगी गई ;

(ग) क्या केन्द्रीय सरकार को इन कार्यंक्रमों के क्रियान्वयन के संबंध में कोई प्रतिवेदन प्राप्त हुग्रा है;

(घ) प्रत्येक राज्य सरकार द्वारा इन कार्यंक्रमों के अंतर्गत कितनी-कितनी धन-राशि खर्च की गई; और

(ङ) प्रत्येक राज्य सरकार इन कार्य-कमों को लागू करने में कहां तक सफल हुई है?

ग्रामीण विकास मंत्रालय (ग्रामीण विकास विभाग) में राज्य मंत्री (श्री उत्तमभाई पटेल): (क) से (घ) केन्द्र सरकार द्वारा विभिन्न राज्यों में कार्यान्वित किए जा रहे प्रमुख ग्रामीण विकास कार्यक्रम है-(1) समन्वित ग्रामीण विकास कार्यकम (2) जवाहर रोजगार योजना (3) त्वरित ग्रामीण जल सप्लाई कार्यक्रम । समन्वित ग्रामीण विकास कार्यक्रम ग्रंतर्गत केन्द्र ग्रौर राज्यों के बीच खर्च की 50:50 के ग्रनुपात में ग्रौर जवाहर 80:20 रोजगार योजना के म्रंतर्गत के ग्रनुपात में वहन किया जाता है। त्वरित ग्रामीण जल सप्लाई कार्यक्रम के मामले में राज्यों/संघ शासित क्षेत्रों की 100 के क्राधार पर अनुधान सहायता दी जाती है। इन कार्यंक्रमों के सही कार्यान्वयन के लिये राज्य सरकारों से यह ग्रापेक्षा की जाती है कि वे इन कार्यंक्रमों की प्रगति ग्रौर निष्पादन के संबंध में केन्द्र सरकार को ग्रावधिक रिपोर्टे/विवरणियां भेंजें। गत तीन वर्षो के दौरान उपरोक्त कार्यक्रमों के लिये म्राबंटन/उपयोग की गई राशि के राज्यवार ब्यौरे दर्शाने वाले विवरण ग्रनबन्ध-1 से 3 पर संलग्न है। [देखिए परिशिष्ट 170 ग्रनुपत 118